## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 71/BB/17	-	For order	Rule 6 of IB	Next Radio Ltd Vs The A Pedic Bedding India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	R. IESINTHA	IRP	R. Jus We
	81057 36338		
2.	NIKHIL· R.	PETITIONER.	Aliphie de
	9845337316.		que ;

## ORDER

IRP appointed in this case is present. She has filed synopsis alongwith annexures. She has informed the Tribunal that, Operational Creditor is not providing assistance to her including fee. Counsel for Operational Creditor is present. He is directed to furnish all informations required by IRP including payment of her fee. Further, the Managing Director/Director of the Operational Creditor to be present on the next hearing date. Further, she also reported that, required information is not being supplied by the Corporate Debtor. Necessary assistance is also not extending by the Corporate Debtor to her. She is directed to move an application to the Tribunal seeking direction in this regard. Meanwhile she is directed to proceed in discharging her duties. List it on 02/03/2018.

Member (T)

Member (J)